

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Civil Appeal No. 8672/2013

M/S. LARSEN AND TOUBRO LIMITED & ANR.

Appellant(s)

VERSUS

THE STATE OF KARNATAKA & ANR.

Respondent(s)

(IA No. 8/2008 - APPLICATION FOR IMPLEADMENT
IA No. 10/2013 - EXEMPTION FROM FILING O.T.
IA No. 11/2014 - INTERVENTION APPLICATION
IA No. 9/2013 - INTERVENTION APPLICATION
IA No. 7/2008 - INTERVENTION APPLICATION
IA No. 6/2008 - INTERVENTION APPLICATION)

WITH

C.A. No. 6525/2014 (XIV-A)

C.A. No. 6523/2014 (XIV-A)

C.A. No. 6526/2014 (XIV-A)

SLP(C) No. 36206/2014 (XIV)

C.A. No. 2931/2015 (IV-A)

C.A. No. 4721-4723/2008 (III)
(FOR EX-PARTE STAY ON IA 4/2008)

C.A. No. 6792/2010 (XVII-A)

C.A. No. 8685/2013 (III)

C.A. No. 8686/2013 (III)

C.A. No. 8698/2013 (III)

C.A. No. 4547-4548/2014 (XIV-A)

C.A. No. 8699/2013 (III)

SLP(C) No. 21828/2015 (XVII-A)

SLP(C) No. 32501/2015 (XVII-A)

C.A. No. 8691/2013 (IV-A)

C.A. No. 8688/2013 (III)
C.A. No. 8690/2013 (III)
C.A. No. 8692/2013 (III)
C.A. No. 8693/2013 (III)
C.A. No. 8695/2013 (III)
C.A. No. 8696/2013 (III)
C.A. No. 8697/2013 (III)
C.A. No. 8673-8684/2013 (IV-A)

Date : 01-09-2021 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE M.R. SHAH
HON'BLE MR. JUSTICE ANIRUDDHA BOSE

For parties

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Mr. Geo Joseph, Adv.

UPON hearing the counsel the Court made the following
O R D E R

At the request of learned counsel for the appellants,
put up on 02.09.2021.

(NEETU SACHDEVA)
COURT MASTER (SH)

(NISHA TRIPATHI)
BRANCH OFFICER

